

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)**

**NOTIFICATION**

**HC.XI-08/2013/337/RC dated 26.10.2016**

Hon'ble the Chief Justice of the Gauhati High Court has been pleased to amend the Gauhati High Court Guest House Rules, 2013 by deleting the existing Rule-14 with immediate effect.

By order,  
Sd/-  
H.K. Sarma  
**REGISTRAR GENERAL**

**HC.XI-08/2013/338-349/RC dated 26.10.2016**

Copy to:

1. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
2. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
4. The Joint Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The O.S.D., Gauhati High Court, Guwahati –cum- Joint Director (Officiating), Judicial Academy, Assam.
6. The Deputy Registrar (\_\_\_\_\_) Gauhati High Court, Guwahati.
7. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
8. The Asstt. Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
11. The Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

*26/10/16*  
**REGISTRAR GENERAL**

*H.K.*  
*26.10.16.*